Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No.1/2020 EMG-CrlM No. 02/2020

M/s Digital Vision and others

...Applicant(s)/Petitioner(s)

Through:- Mr. Pranav Kohli, Advocate.

v/s

U.T. of Jammu and Kashmir

...Non-applicant/Respondent

Through: - Mr. Sudesh Magotra, Dy. A.G

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Sudesh Magotra, learned Dy. A.G seeks and is granted time to file objections to the interim application.

The needful be done by the next date with advance copy to the other side.

List on 02.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun